



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / GOVERNMENT OF INDIA  
[उपभोक्ता मामले प्रभाग/CONSUMER AFFAIRS DIVISION]



## **Scheme for Registration of Consumer Organizations**

One of the important objectives of TRAI is to safeguard Consumer interests and enhance Consumer Education and Awareness. To reach out to the Consumers, TRAI regularly organizes Consumer Outreach Programmes (COPs), Seminars and Workshops etc. with a view to educate the Consumers about various initiatives taken by it to protect Consumers and to elicit their views on import issues. Clearly, it is not possible for TRAI to interact with all Consumers. Consumer Organizations or NGOs can, therefore, play an important role in providing the necessary linkage/interface between the Consumers and the Authority.

TRAI has devised a scheme for Registration of Consumer Organizations/NGOs to partner it in its endeavour to protect Consumer interests. In this regard, TRAI has notified a Regulation 'Registration of Consumer Organizations Regulation, 2013' dated 21.02.2013. The Regulations, inter-alia, outlines the eligibility criteria, procedure and the roles expected from the Consumer Organizations.

Interested non-profit and non-political Organizations can apply for Registration under the scheme. No. of existing & Limit of no. of COs can be accessed from this link of the list of State & UT.

The link for applying for New Registration of Consumer Organisations with TRAI can be accessed from URL given below:  
<https://cogroup.trai.gov.in/login>

Last date to apply for New Registration of Consumer Organisation with TRAI will be 31" July 2026.

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## **List of State & UT wise No. of existing & Limit of No. of COs**

<b>Sl.No.</b>	<b>State &amp; UT</b>	<b>Existing No. of COs</b>	<b>Limit on No. of COs</b>
1.	Andhra Pradesh	3	7
2.	Assam	2	9
3.	Bihar	4	10
4.	Chhattisgarh	2	9
5.	Gujarat	4	9
6.	Haryana	4	6
7.	Himachal Pradesh	2	3
8.	Jharkhand	6	6
9.	Karnataka	2	8
10.	Kerala	1	4
11.	Madhya Pradesh	3	14
12.	Maharashtra	2	9
13.	Mizoram	1	3
14.	Odisha	5	8
15.	Punjab	2	6
16.	Rajasthan	8	11
17.	Sikkim	0	2
18.	Tamil Nadu	6	10
19.	Telangana	3	9
20.	Uttar Pradesh	7	19
21.	Uttarakhand	3	4
22.	West Bengal	4	6
23.	Arunachal Pradesh	0	7
24.	Meghalaya	0	3
25.	Manipur	0	4
26.	Goa	0	1
27.	Nagaland	0	5
28.	Tripura	0	2
1.	Chandigarh (UT)	3	1
2.	Delhi (UT)	4	3
3.	Jammu & Kashmir (UT)	2	5
4.	Ladakh (UT)	0	1
5.	Lakshadweep (UT)	0	1
6.	Puducherry (UT)	0	1
7.	Andaman & Nicobar Islands (UT)	0	1
8.	Dadra & Nagar Haveli and Daman & Diu (UT)	0	1
<b>Total</b>		<b>83</b>	<b>208</b>